

2

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: DELHI

14/9  
REGN. CA 1038/87

Dated: 14.9.87

Shri Surya Prakash Agarwal ..... Applicant

Vs.

Union of India ..... Respondents

Coram: Hon'ble Mr. Justice K. Madhava Reddy, Chairman  
Hon'ble Mr. Kaushal Kumar, Member

For the Applicant .... Applicant in person

For the Respondents .... Shri P.H. Ramchandani,  
Senior Counsel

This is an application filed under Section 19 of the Administrative Tribunals Act, 1985 wherein the applicant has claimed that he is entitled to one day's salary for 5.6.1973. This very claim of the applicant was the subject matter of Original Application No. 924/87 filed by the applicant which was dismissed as time barred. For the reasons mentioned in OA No. 924/87 this application is not maintainable and is accordingly dismissed.

*K. Madhava Reddy*  
( Kaushal Kumar)  
Member  
14.9.87

*K. Madhava Reddy*  
( K. Madhava Reddy)  
Chairman  
14.9.87